

GENERAL CIRCULAR No.10 /2017

Sub: Permission to avail Special Casual Leave for celebration of the festivals, which are dependent on the visibility of the moon - reg.

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It is hereby informed that, henceforth, if declared holidays are changed for certain festivals, which are dependent on the visibility of the moon and if the festival falls on any other day as per the subsequent Government Notification, the Courts shall remain closed on the Holiday declared as per the High Court Calendar. All Courts in the State shall function on the day already notified as working day in the Calendar of the High Court.

The Judicial Officers and the staff of the Subordinate Courts who wish to celebrate festival on the actual day, as per the subsequent Government Notification, are entitled for grant of Special Casual Leave.

All the Prl. District & Sessions Judges are requested to circulate amongst all the Judicial Officers and staff working in their unit, including Family Courts, Labour Courts and Industrial Tribunals.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE,


(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL


11/12/17

Contd...

Copy to :-

1. All the Prl. District & Sessions Judges' in the State, for necessary action with a request to web host the same in their concerned District Courts websites.
2. Circular File.
3. Office Copy